## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION NO.2631 TO BE ANSWERED ON 04.08.2021

#### **INFRASTRUCTURE PROJECTS IN BIHAR**

#### **2631. DR. ALOK KUMAR SUMAN:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the number of infrastructure projects started by the Government in Bihar particularly in district Gopalganj during the last five years;
- (b) the details about the currently released report on infrastructure projects in Bihar;
- (c) whether the Government has constituted a Task Force with the objective of effective delivery of projects in Bihar and if so, the details thereon: and
- (d) the measures taken by the Government to increase infrastructure projects in Bihar particularly in district Gopalganj?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) This Ministry is mandated to monitor Central Sector Infrastructure Projects costing Rs.150 crores and above based on the information provided on Online Computerized Monitoring System (OCMS) by the project implementing agencies. The information of infrastructure projects is

available State-wise on OCMS and the details of the number of infrastructure projects costing Rs.150 crores and above of Bihar added on OCMS by the project implementing agencies during the last five years is annexed.

- (b) The details of the projects state-wise are available in Flash Report of June 2021 available at http://www.cspm.gov.in/english/flr/FR\_June\_2021.pdf
- (c) The monitoring mechanism put in place by the Government with the objective of effective delivery of projects are Periodic review of projects under PRAGATI through video conferencing by Hon'ble Prime Minister; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review infrastructure projects by the concerned administrative Ministries and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
- (d) The measures taken for effective and speedy implementation of projects and to increase infrastructure projects include (i) prioritization of projects, (ii) substantial increase in allocation of funds, (iii) delegation of powers at field level, (iv)close monitoring of projects at various levels, (v) regular follow up with concerned authorities for expeditious land acquisition, forestry and wild life clearances etc.

### STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO 2631 DUE FOR ANSWER ON 04.08.2021

Year wise added Projects in BIHAR on OCMS		
SNo.	YEAR	NO OF PROJECTS
1	2016-17	7
2	2017-18	17
3	2018-19	10
4	2019-20	1
5	2020-21	1